

WP(C) 2847 OF 2020

Writ Stamp Reporting

SAURAV KUMAR

Vs.

THE STATE OF JHARKHAND

SJ

CFS:

Caveat Clr

Petition Rs. 250/-

Affidavit Rs. 5/- + Rs. 15/-

Vakalatnama Rs.15/- + 15/-

Defects:

1. Annexure may be certified to be true
2. list of date and Events may be added in synopsis
3. Year of writ in index synopsis and subpar 12 may be corrected as per Ann 5

Sameer

18.06.2020